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(b) if so the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS/पेंद्र लियम श्रीर रसायन मंत्री P C SETHI) (a) and (b) An agreement was signed, in February, 1971. between Government and M/s Mitsu bishi Shoji Kaisha I td of Japan, for the con struction and supply of a self propelled, self elevating offshoic drilling vessel of Mercury type This vessel will be built in the shipyard of Mitsubishi Heavy Industries The vessel is capable of drilling in water depth upto 80 metres in the Arabian sea adjoining the Gulf of Cambay and the drilling rig mounted on it is capable of drilling upto 6100 meters (20 000 ft) depth The dulling vessel is ex pected to be delivered in Japan at the end of September 1971 Its cost inclusive of drill ing rig and machinery and jacking system is Rs 10 9875 croses Another contract has been signed with the American firm Offshore In ternational S A Houston which would provide technical Assistance for drilling, using this drilling vessel for a period of one year and to train Indian drillers and technicians in Offshore operations

IMPORT OF UAR CRUDE

115 SHRI PRANAB KUMAR MU KHERJEE

SHRI SUHRID MULLICK CHOU

KUMARI SHANTA VASISHT

Will the Minister of PETROLEUM AND CHEMICALS/पैट्रोलियम ँ श्रोर रसायन मं शे (SHRI P C SFTHI) be pleased to refer to the reply to Unstarred Question No 811 given in the Rajva Sabha on 9th June, 1971 and state

- (a) the present stage of the negotiation with UAR and USSR in respect of import of crude:
- (b) by when it is expected to be finalised, and
- (e) the results yielded by the efforts to obtain crude from other sources?

THE MINISTER OF PETROLEUM AND CHEMICALS/ पेट्टो नियम ग्रीर रसायन मंत्री (SHRI P C SETHI) (a) to (e) The talks with U A R and U S S R regarding import of crude are still continuing. It will be some time before the negotiations are concluded and results are known

DEATH OF REFUGEES DUE TO CHOLFRA 116 SHRI MAHITOSH PURAKAYAS THA

SHRI RAM SAHAI

Will the Minister of HEALTH AND FAMILY PLANNING/स्वास्थ्य श्रीर परिवार नयो न मंत्रीbe pleased to state

- (a) the number of refugees from Bangla Desh who died in different camps due to cholera and other epidemics so far, and
- (b) the arrangements which have been made so far for the improvement of sanit ary conditions in the camps and in the towns in the State, of West Bengal Tripura, Assam and Meghalaya where there have been heavy concentration of refugees?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING/स्वास्थ्य श्रीर परित्र वियाजन मंत्रालय में राज्य मंत्रे (PROF D P. CHATTOPADHYAYA) (a) There have been reports of deaths due to cholera and gastro entitis. The available information in this regards is as follows

Name of State	No of deaths
West Bengal (Among evacuess in	4,576 (upto
Hospitals and Health Centres)	15 7 1971)
Assam .	15 (upto
	15 5 1971)
Meghala ya	592 (upto 15-6 1971)
Tripura	1 (upto 6 6-1971)
Madhya Pradesh (Mana Camp)	5 (upto 25 6 1971)

(b) Action has been taken to improve the housing, water supply, latrines, garbage collection and disposal as given in the en closed statement

STATEMENT

Measures to be taken for housing the refugees from East Bengal

GI NFRAL

- (1) Not more than 3,000 persons should be kept in any one camp for effective control of the problem posed by the evacuees
- (2) The site should be easily accessible from a main road and be such as to facilitate easy drainage

Tents

(3) Though tents are to be put up as an emergency measure, it is preferable to go in for semi-pucca construction with galva nised corrugated iron sheet roofing support ed on bamboo 100f frame work on bamboo poles.